

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-157/2020)

The Commissioner of Excise
Excise Department, Government
of Goa and three others.

..... Appellants.

Vs

John Rodrigues and another.

..... Respondents.

Ms. A. Kamat, Addl. Govt. Advocate for the appellants.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 25th September, 2020.

P.C.

The learned counsel for the appellant states that she is not aware whether the respondents have been served. She wants time to check and take steps, if necessary.

2. Post the matter on 12.10.2020.

DAMA SESHADRI NAIDU, J.

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